

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/227/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 12th January, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/GLP/2020/13 dtd. 07.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 12.01.2021 till the morning of 18.01.2021, has been granted.

The Judicial officer who will be in charge of the Court and office of the District and Sessions Judge, Goalpara during this period will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/228²²⁹-A, dated 12.1.2021

Copy to:

1. The District and Sessions Judge, Goalpara.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)

Rohan